

Annexure-6

Name of the corporate debtor: Castings Dynamics Limited (In Liquidation) Date of commencement of liquidation: 23rd June 2023 List of stakeholders as on: Claims received upto 23rd July 2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount Admitted	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee					
1	Triton Graphite	-	10/30/2019	726.813	726.813	-	-	0.05	-	-	-	Note 1
2	Bharatia Pulverisers	-	10/26/2019	1,718,804	948,996	-	-	0.06	-	769,808	-	Note 1
3	Bhartia Alloys	-	10/17/2019	1,441,703	817,425	-	-	0.05	-	624,278	-	Note 1
4	Yashu Iron Pvt Ltd	-	11/1/2019	18,550,287	18,550,287	-	-	1.19	-	-	-	Note 1
5	B. R. Enterprise	-	11/2/2019	21,298,334	21,298,334	-	-	1.37	-	-	-	Note 1
6	R Jaitlia and Co.	-	7/19/2023	661,301	658,124	-	-	0.04	-	-	3,177	Note 2
7	Feedchem INC	-	11/12/2019	678,210	617,440	-	-	0.04	-	-	60,770	Note 1
8	Shree GuruMaharaj Industries	-	11/12/2019	1,254,776	1,168,125	-	-	0.08	-	-	86,651	Note 1
9	B. D. Chaudhary	-	11/13/2019	520,715	388,062	-	-	0.02	-	-	132,653	Note 1
10	Riya Enterprises	-	11/14/2019	754,437	754,437	-	-	0.05	-	-	-	Note 1
11	Associated Road Carriers Ltd	-	11/15/2019	8,810,929	5,388,043	-	-	0.35	-	-	3,422,886	Note 1
12	Aarti Enterprise	-	11/15/2019	56,842	52,484	-	-	0.00	-	-	4,358	Note 1
13	Isha Enterprise	-	11/15/2019	1,914,545	1,914,545	-	-	0.12	-	-	-	Note 1
14	S.K. Traders	-	11/15/2019	8,736,690	-	-	-	0.00	-	-	8,736,690	Note 1
15	Harsh Foundry	-	11/15/2019	4,367,487	4,367,487	-	-	0.28	-	-	-	Note 1
16	Std. Sec. & Labour Services	-	11/15/2019	1,598,289	1,329,200	-	-	0.09	-	-	269,089	Note 1
17	Dinesh S. Thakur	-	11/18/2019	404,403	338,683	-	-	0.02	-	-	65,720	Note 1
18	Vikramsingh Shivdayal Gujjar	-	11/18/2019	479,677	183,425	-	-	0.01	-	-	296,252	Note 1
19	Ramesh Bhimaram	-	11/18/2019	390,679	301,317	-	-	0.02	-	-	89,362	Note 1
20	Usha Prestressed Sleeper Udyog (Piplod)	-	11/20/2019	18,549,981	-	-	-	0.00	-	-	18,549,981	Note 1
21	IJ Global Services	-	11/21/2019	131,652	85,573	-	-	0.01	-	-	46,079	Note 1
22	Manibhai & Brothers (Sleepers)	-	11/21/2019	14,986,400	14,793,980	-	-	0.95	-	-	192,420	Note 1
23	Ahmedabad Strips Pvt.Ltd.	-	7/12/2023	4,414,452	-	-	-	0.00	-	-	4,414,452	Note 3
24	Transport Corp. of India Ltd	-	11/28/2019	326,403	-	-	-	0.00	-	-	326,403	Note 1
25	Gold Stone Minerals	-	11/29/2019	632,782	623,364	-	-	0.04	-	-	9,418	Note 1
26	Pravin M Talreja	-	11/29/2019	1,169,580	605,680	-	-	0.04	-	-	563,900	Note 1
27	S. Subrahmanyam & Co.	-	12/13/2019	19,373,833	-	-	-	0.00	-	-	19,373,833	Note 1
28	Alloysmin Industries	-	12/13/2019	3,646,157	3,646,157	-	-	0.23	-	-	-	Note 1
29	Santosh Gupta	-	12/15/2019	313,000	306,000	-	-	0.02	-	-	7,000	Note 1
30	Grasim Industries Limited	-	1/9/2019	36,881,098	-	-	-	0.00	-	-	36,881,098	Note 1
31	Ask Chemicals India Pvt.ltd	-	7/19/2023	3,800,713	1,246,927	-	-	0.08	-	-	2,553,786	Note 4
32	Gulshan Sharma	-	12/6/2019	45,000	40,500	-	-	0.00	-	-	4,500	Note 1
33	Madhya Gujarat VJ Company	-	1/14/2019	28,143,492	28,143,492	-	-	1.81	-	-	-	Note 1
34	Insulator & Electricals co.	-	1/12/2019	264,539	210,871	-	-	0.01	-	-	53,668	Note 1
35	Mahadev Enterprises	-	1/15/2019	61,963	61,963	-	-	0.00	-	-	-	Note 1
36	Akshit Enterprises Private Ltd.	-	1/15/2019	5,221,161	4,922,042	-	-	0.32	-	-	299,119	Note 1
37	Vasu Associates	-	1/14/2019	883,187	790,612	-	-	0.05	-	-	92,575	Note 1
38	Fortune Bell Commodities Pvt.Ltd	-	11/27/2019	-	7,171,126	-	-	0.46	-	-	-	Note 1
39	Trans power	-	1/9/2019	309,840	295,240	-	-	0.02	-	-	14,600	Note 1
40	Chandulal J shah	-	11/14/2019	346,500	346,500	-	-	0.02	-	-	-	Note 1
41	ICM Logistics Pvt.Ltd	-	7/17/2023	338,927	-	-	-	0.00	-	-	338,927	Note 5
42	Meghraj Capital Advisors Private Limited	-	7/17/2023	6,721,932	-	-	-	0.00	-	-	6,721,932	Note 6
43	Ashapura International Limited	-	7/5/2023	3,445,283	3,445,283	-	-	0.22	-	-	-	Note 7
44	Allahbad Sands	-	7/20/2023	28,037,982	852,410	-	-	0.05	-	-	27,185,572	Note 8
				252,410,778	127,390,947						132,190,958	

Notes:

1	In line with Regulation 12 (2) (c) of the Liquidation Regulations, the stakeholders who have not submitted their claims during the liquidation process of the Corporate Debtor, their claims duly collated by the interim resolution professional or resolution professional, as the case may be during the corporate insolvency resolution process has been considered by the Liquidator. Accordingly, those stakeholders whose claims have not been received during the liquidation process, their claims have been considered as per their claims submitted during CIRP process of the Corporate Debtor.
2	M/s R. Jaitlia & Co. have submitted their total claim of Rs. 6,61,301/- of which Rs. 3,86,118/- pertains to principal amount whereas balance Rs. 2,75,183/- pertains to Interest amount. On Calculation, it was observed that the Interest at the rate of 18% p.a. (including interest upto CIRP and till Liquidation Commencement date) amounts to Rs. 2,60,486.8/- Thus, their total claim of Rs. 6,58,124/- has been admitted.
3	Ahmedabad Strips Pvt.Ltd. have submitted their total claim of Rs. 3,38,927/- including interest and principal amount with no supporting documents thereof. During the CIRP similar claim was submitted which was rejected on the grounds that the same is time barred and beyond the limitation period of three years. Furthermore, the Books of accounts of the Corporate Debtor also do not indicate carry forward of the said claim amount. Thus, rejected during the liquidation process of the Corporate Debtor.
4	No Interest was claimed by the claimant, Ask Chemicals India Pvt.ltd, while submitting its claim during CIRP of the Corporate Debtor though the same set of documents were relied upon, implying a waiver of the same. No explanation has been provided for adding interest to the claim amount now. Following the precedent set during the CIRP by the claimant itself, the interest amount of Rs. 25,53,786/- has been rejected.
5	ICM Logistics have submitted their claim of Rs. 44,14,452/- which pertains to financial year 2014-15, indicating that the same is time barred and beyond the limitation period of three years. Furthermore, the Books of accounts of the Corporate Debtor also do not indicate carry forward of the said claim amount. Thus, rejected.
6	On verification of records, it is concluded that the operational creditor was engaged by the Corporate Debtor for assistance in a transaction pertaining to an associate entity (i.e. a separate legal entity), the benefit of which did not accrue to the Corporate Debtor but the cost for which was burdened on the Corporate Debtor, thereby hurting the interest of the creditors of the Corporate Debtor. The transaction strongly hints at being an avoidance transaction under section 66 of the Code.
7	No Part of the claim has been rejected.
7	Allahbad Sands have submitted a claim of Rs. 66,95,470/- towards principal amount and Rs. 2,13,42,512/- as an interest amount along with detailed working and documents. On perusing the same, it has been observed that Allahbad Sands have outstanding dues with the Corporate Debtor beginning from 2012 till 2018. Further, no invoices have been provided for the period 2015 to 2017. Moreover for the invoices pertaining to 2018 period, no interest rate has been mentioned thereof Also, considering limitation period of these claims, amount of Rs. 8,52,410/- as principal amount for 2018 has been accepted while the remaining principal amount and entire interest amount has been rejected.